

STATEMENT—III

To increase the production of Pulses following strategy has been adopted:—

- i) Introduction of pulses crops in irrigated farming system such as double and multiple cropping;
- ii) Bringing additional area under:—
 - a) In summer pulses with irrigation after mustard, sugarcane, potato and wheat; and under lentil in Rabi season.
 - b) Under short duration arhar in rotation with wheat in Northern States.
 - c) Short duration varieties of urad, moong etc. in rice fallows by utilising the residual moisture in Rabi season.
- iii) Inter-cropping of arhar in soyabean, bajra, cotton, sugarcane and groundnut both under irrigated and unirrigated conditions;
- iv) Increased use of inputs like improved seeds, adoption of plant protection measures; use of phosphatic fertilisers and rhizobium culture;

The above strategy is supported by the two programmes:—

- i) Centrally Sponsored National Pulses Development Programme (N.P.D.P.). The N.P.D.P. is in operation from 1986-87.
- ii) Central Sector Programmes under Special Foodgrains Production Programme.

a) Plant Protection Umbrella on Gram and Arhar against Pod Borer, Cut Worm and Termite.

b) Expansion of Area under Summer Moong/Urd.

Schemes for urchins and Street Children

1463. SHRI MADHAVRAO SCINDIA: Will the Minister of WELFARE be pleased to state:

(a) whether any survey has been conducted in various metropolitan cities about the number of urchins and street children by concerned State Governments or the Central Government with/without the help of UNICEF;

(b) if so, the estimated number of such children driven to streets and to pavements due to abject poverty and negligence of parents, in each metropolitan city; and

(c) the schemes laid down for providing them with proper conditions of development and for protection against exploitation, crime and begging?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (c). The information is being collected and will be laid on the Table of the House, as soon as it has been compiled.

Regularisation of C.P.W.D. Daily Wage Workers

1464. SHRI MADHAVRAO SCINDIA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether thousands of daily wage workers have been working with CPWD for past several years;

(b) if so, the number of skilled and unskilled workers working on daily wage basis for more than two years; and

(c) the steps taken or proposed to be taken to regularise their services?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) 12,317.

(c) Eligible daily-rated workers are regularised on work charged establishment against available vacancies under the direct recruitment quota. Till all the daily rated workers are regularised, no posts are filled up by direct recruitment.

Daily Wage Beldars and Khalasis Working as Clerks in D.D.A.

1465. SHRI MADHAVRAO SCINDIA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of graduates/post graduates working in the Delhi Development Authority as clerks but being paid as daily wage beldars and khalasis for over two years;

(b) the reasons for not regularising their service; and

(c) the steps taken to absorb them as regular clerks?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). The Delhi Development Authority has reported that there are no graduates/post graduates employed as Clerks and working as daily wage Beldars/Khallasis. The services of all the Beldars/Khallasis have been regularised.

Special Cell in Employment Exchanges For Handicapped

1466. SHRI BHAKTA CHARAN DAS: Will the Minister of WELFARE be pleased to state:

(a) whether Government propose to set up a special cell in every district employment exchange in the country for physically handicapped persons seeking jobs;

(b) if so, the financial implications thereof;

(c) whether some State Governments have sought financial assistance from the Centre for opening such cells; and

(d) if so, the assistance given by the Centre to Orissa and other states for that purpose?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (b). Under the Central Scheme of Employment of the Handicapped, 100% financial assistance is given to State Governments for setting up Special Cells in those normal employment exchanges which have a sizeable number of physically handicapped persons on the live register.

(c) Yes, Sir.

(d) During last three years (1986-87 to 1988-89) a sum of Rs. 21.76 lakhs has been given to State Governments/UTs out of which Rs. 18,000/- has been given to Government of Orissa.

Tapti River Irrigation Projects

1467. SHRISUDAMDESHMUKH: Will the Minister of WATER RESOURCES be pleased to state: